

Transcript B

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 405/92
~~Exhibit~~

DATE OF DECISION 16.2.1993

Shri Murarilal Deenanath Gupta, Petitioner

Mr. J.D. Vashistha Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Mr. B.R. Kyada, Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C. Bhatt, Member (J)

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Shri Murarilal Deenanath Gupta,

... Applicant.

Vs.

1. Union of India,
Through :
The General Manager,
Western Railway,
Churchgate,
Bombay.

2. Divisional Rail Manager,
Western Railway,
Ajmer Division,
Ajmer (Rajasthan)

... Respondents

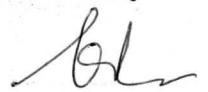
O R A L J U D G M E N T

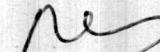
O.A./405/1992

Date: 16.2.1993

Per: Hon'ble Mr. R.C. Bhatt, Member (J)

None is present for the applicant, nor any application for adjournment. Hence, the matter is dismissed for default.


(V. Radhakrishnan)
Member (A)


(R.C. Bhatt)
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(R.C. Bhatt)
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